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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/955/2019
PETITION NUMBER : IBA/453/2019
NAME OF THE PETITIONER(S) : IDBI BANK LTD
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES AND HOLDINGS LTD
UNDER SECTION : 22(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

On the MA moved by the Applicant/Financial Creditor (IDBI Bank Limited) Limited) seeking replacement of present IRP Mr.Savan Godiawala, based on the majority of 82.71% voting share in the 2nd meeting of the CoC held on 21.08.2019 for appointment of Mr.Abhijit Guhathakurta [Regn No: IBBI/IPA-003/IP-N000103/2017-18/11158] as Resolution Professional (RP) in the place of the earlier IRP, this Bench hereby forwards the name of this Resolution Professional to IBBI for its confirmation within ten days hereof.

The Registry is hereby directed to forthwith communicate this order to IBBI for its confirmation.

Accordingly, list this application on 18.09.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)